

identified as industrially backward eligible for concessional finance facilities from All India Term Lending Financial Institutions:

*Bankura, Birbhum, Burdwan, Cooch-Bihar, Darjeeling, Hoogly, Jalpaiguri, Malda, Midnapur, Murshidabad, Nadia, Purulia and West Dinajpur*

Those italicised have been further identified for Central Investment Subsidy.

Entrepreneurs setting up industries in these districts are eligible to concessions and facilities like Tax concessions, hire purchase of machinery by small scale industries, consultancy for technical services, interest subsidy, special facilities for import of raw materials, Rural Industries Projects Programme, District Industries Centre and Seed/Margin Money Assistance

(d) and (e). During the years 1980 and 1981 27 and 16 Letters of Intent and 6 and 11 Industrial Licences respectively were issued for backward areas of West Bengal.

The locations of Central Sector Projects on large & medium industries and minerals to be set up during VI Plan period as given in the VI Plan document, are based primarily on techno-economic considerations. Some of these projects, locations for which have not yet been decided, may be located in industrially backward areas.

#### **Housing schemes for retiring Government employees**

7694. SHRI NARAYAN SAHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many employees of Central Government working in Delhi are retiring during 1982-83, 1983-84 and 1984-85;

(b) whether the Home Ministry in consultation with works and Housing Ministry have drawn up a perspective plan to provide housing facilities on the pattern of Self-Financing Scheme or some other pattern as a Welfare measure for the rehabilitation and settlement of retiring Government Employees;

(c) if so, the salient features of the scheme; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI N. R. LASKAR): (a) Ministry of Home Affairs, Department of Personnel & A.R. do not collect any statistics regarding the Central Govt. employees working in Delhi who are due to retire from time to time. As such this Ministry is not in a position to furnish the required information.

(b) to (d). There has been no consultation between the Ministry of Home Affairs and the Ministry of Works & Housing for drawing up a perspective plan to provide housing facilities as a Welfare measure for retiring Government servants. However, a Working Group has been set up to consider the utilisation of funds available with the Central Government under the Central Government Employees' Group Insurance Scheme for building houses for retiring Government servants. The report of the Working Group has not yet been finalised.

#### **Illegal border crossing between Bangladesh and West Bengal**

7695. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that illegal crossing of the border between Bangladesh and West Bengal by the citizens of both the countries continues;

(b) if so, whether any effective steps have been taken to stop it;

(c) whether it is a fact that the West Bengal Government requested the Central Government in April 1981 to deploy additional five battalions of the B.S.F. at the border to check this illegal crossing of border; and

(d) if so, what steps have since been taken in regard to West Bengal Government's proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI